


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Paritosh Gupta EC:- 99274575	PA in the court of Ms. Shalinder Kaur, Principal District & Sessions Judge, South, Saket Courts, New Delhi.	PA in the court of Undersigned.
2.	Ms. Bhawna Karan EC:- 3378	Sr. PA posted in the Personal Office of the Ld. Principal District & Sessions Judge, South-East District, District, Saket Courts, New Delhi.	Sr. PA in the court of Ms. Shalinder Kaur, Principal District & Sessions Judge, South, Saket Courts, New Delhi.
3.	Ms. Arti Batra EC:- 12258	PA in the Vacant Court of Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.	PA in the court of Ms. Shalinder Kaur, Principal District & Sessions Judge, South, Saket Courts, New Delhi.
4.	Sh. Vivek Singh, S/o Sh Babu Singh	PA in the court of Ms. Neha Priya, ACJ-cum-CCJ-cum-ARC, South District, Saket Court, New Delhi.	PA in the Office Pool, South-East District, Saket Courts, New Delhi.

- Note :-
- 1: All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
 - 2: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI




No. 34547 - 34567 /Admn-I/P & T/HQs/2023

Dated, Delhi the 01 MAY 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, South/South-East, New Delhi
2. The Ld. Officer In-charges, Accounts Branch, Central/ South/South-East, Delhi/New Delhi
3. The Personal Office of the undersigned.
4. The Officers/Officials concerned.
5. The Sr. A.O (J) / A.O.(J)/ Admn. Branch, Central Administration Branch/ Central/ South/South-East, Delhi/New Delhi
6. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.


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